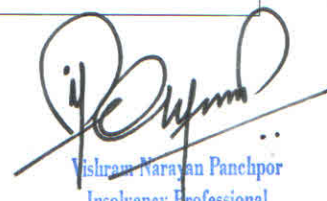


SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ADITYA BIRLA EPOXY (INDIA) LIMITED**

Relevant Particulars		
1.	Name of the Corporate Person	Aditya Birla Epoxy (India) Limited (ABEIL)
2.	Date of Incorporation of Corporate Person	12 th January 2011
3.	Authority under which Corporate Person is Incorporated/ Registered	Incorporated under the Companies Act, 1956 and registered with RoC - Gwalior
4.	Corporate Identity Number/ Limited Liability Identification Number of Corporate Person	U24132MP2011FLC041397
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	Birlagram, Nagda, Ujjain, MP 456331
6.	Liquidation Commencement Date of Corporate Person	23 rd October 2019
7.	Name, Address, telephone Number, Email Address and the Registration Number of the Liquidator	Vishram Narayan Panchpor Address for Correspondence B 506, 5th Floor, Building No. 83, Chembur Sindhoo CHS, Tilak Nagar, Chembur, Mumbai 400089 Permanent Address B 506, 5th Floor, Building No. 83, Chembur Sindhoo CHS, Tilak Nagar, Chembur, Mumbai 400089 Email: vishramp@gmail.com Mobile: 9819047836 IBBI/ IPA-002/IP-N00269/2017-18/10782
8.	Last Date for Submission of Claims	21 st November 2019



Vishram Narayan Panchpor
Insolvency Professional

(Regn. No. IBBI/PA-002/IP-N00269/2017-18/10782)
B-506, 5th Floor, Building No. 83, Chembur Sindhoo CHS,
Tilak Nagar, Chembur, Mumbai 400 089

Notice is hereby given that Aditya Birla Epoxy (India) Limited has commenced voluntary liquidation on 23rd October 2019.

The stakeholders of Aditya Birla Epoxy (India) Limited are hereby called upon to submit a proof of their claims on or before 21st November 2019, to the liquidator at the address for correspondence mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 23rd October 2019

Place: Mumbai


Vishram Narayan Panchpor
Liquidator of ABEIL

IBBI Regn. No. - IBBI/ IPA-002/IP-N00269/2017-18/10782

Vishram Narayan Panchpor
Insolvency Professional
(Regn. No. IBBI/PA-002/IP-N00269/2017-18/10782)
B-506, 5th Floor, Building No.83, Chembur Sindhoo CHS,
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